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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/86/2016
NAME OF THE PETITIONER(S) : A. Parthasarathy
NAME OF THE RESPONDENT(S) : MPL Forging Private Limited & 6 othes
UNDER SECTION : 397/398, 402, 403 and 406 read with Schedule 11 of the Act.

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Mr. NIDHIN K. M.

Counsel for Petitioner

Shri

For Vidya

Auth Rep for
R1 to R7

1 + 4

S. BALAKUMAR

Shri

K. KESAVAMOORTHY

Shri

ORDER

Ms M Vidya, counsel for petitioner present. Shri J Balakumar, counsel for R1 to R3 & R7 and Shri K Kesavamoorthy, Director of the company, representing R1 & R4 are present. Counsel for R5 & R6 called but absent. No representation. Time extended on the request of the counsel for petitioner to file written submissions. Put up on **25.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)